

(18) S.O. 811 published in Gazette of India dated the 17th March, 1984 regarding exemption to the 'Akhil Bharatiya Gandharva Mahavidyalaya Mandal, Bombay' under section 10 (23C) of the Incometax Act, 1961 for the period covered by the assessment years 1981-82 to 1983-84.

(19) S.O. 812 published in Gazette of India dated the 17th March, 1984 regarding exemption to the 'Society of the Helpers of Mary, Bombay' under section 10 (23C) of the Income-tax Act, 1961 for the period covered by the assessment years 1981-82 to 1984-85.

(20) S.O. 813 published in Gazette of India dated the 17th March, 1984 regarding exemption to the 'Wild Life Association of South India, Bangalore' under section 10 (23C) of the Income-tax Act, 1961 for the period covered by the assessment years 1983-84 to 1985-86.

[Placed in Library. See No. LT-7996/84]

Annual Report of and Review on National Cooperative Land Development Banks Federation Ltd. Bombay for 1982-83, etc.

THE MINISTER OF STATE OF THE MINISTRY OF [AGRICULTURE (SHRI YOGENDRA MAKWANA) : I beg to lay on the Table-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Co-operative Land Development Banks Federation Limited, Bombay, for the year 1982-83 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Co-operative Land Development Banks Federation

Limited, Bombay, for the year 1982-83.

[Placed in Library. See No. LT-7997/84]

- (2) A statement (Hindi and English versions) explaining the reasons for not laying the Annual Report and Audited Accounts of the Karnataka Cashew Development Corporation Limited, for the year 1981-82 within the stipulated period of nine months after the close of the Accounting Year.

[Placed in Library. See No. LT-7998/84]

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(Interruptions)

DR. SUBRAMANIAM SWAMY (Bombay North East) : Sir, this paper speaks about DDA's betrayal of housing societies. It is a scandalous matter. The Works and Housing Minister must say something about it. Sir, money has been taken. They have deposited Rs. 50/- crores. They are paying interest on it. And the people.

MR. SPEAKER : There is nothing. Not allowed. You give me a Calling Attention or something and will discuss.

DR. SUBRAMANIAM SWAMY : Thank you, Sir.

श्री रामावतार शास्त्री (पटना) : अध्यक्ष जी, मेरी बात भी सुन लीजिए...

अध्यक्ष महोदय : आप मुझे बता दीजिए । आपकी जायज बात है तो मान लेंगे ।

श्री रामावतार शास्त्री : अध्यक्ष जी, 'समाचार भारती' और 'हिन्दुस्तान समाचार'...

अध्यक्ष महोदय : कोई बात नहीं है, देख लेंगे । आज भी वह आ रहा है नियम 377 में ।

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